

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/110(CHE)/2022

NAME OF THE PETITIONER : S Rajkumar

**NAME OF THE RESPONDENT(S) : Lotus Eye Hospital and Institute Ltd &
8 Others**

UNDER SECTION : Sec 241, 242 of CA, 2013

ORDER

Ld. Counsel Mr. Manoj Gopalakrishnan for the Petitioner. Ld. Counsel Ms. Manjula Devi for R1 to R4.

Counsel for the R1 to R4 states that the Petitioner has sold the shares in the R1 company and nothing survives in the Petition. Counsel for the Petitioner accepts the same and he states that he will seek instructions from his client.

List the Petition for hearing on **29.05.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)